GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:199
ANSWERED ON:05.12.2013
GAS BASED POWER PLANTS
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Will the Minister of POWER be pleased to state:

- (a) the details of the gas based power plants in the country, their installed generation capacity and the requirement of gas to operate them at full load vis- Ã -vis the actual power generated during each of the last three years and the current year, plant and State-wise;
- (b) the details of gas allocated to each of these plants during the last year along with the Power Purchase Agreements (PPAs) for the same;
- (c) the quantum of indigenous natural gas and long term contracted Re- gassified Liquefied Natural Gas (RLNG) available for power generation along with the details of the gas based power generation capacity lying idle in the country due to shortage of gas;
- (d) the steps being taken by the Government for utilisation of the idle capacity of the gas based power plants and augment power generation from them; and
- (e) the details of the gas based power plants proposed to be set up in the country, State-wise and the steps being taken by the Government to allocate more gas to the gas based power plants?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): The details of the gas based power plants in the country, their installed generation capacity and the requirement of gas to operate them at full load at 90% PLF vis-Ã -vis the actual power generated during each of the last three years and the current year, plant and State-wise is enclosed as Annex-I.
- (b) & (c): The details of gas allocated to each of these plants (including RLNG) are enclosed as Annex-II. List of stranded gas power plants are enclosed as Annex-III. List of gas based power projects having long-term/short term PPAs as available in Central Electricity Authority (CEA) is enclosed as Annex-IV.
- (d): The following steps are being taken by the Government for utilization of the idle capacity of the gas based power plants and augment power generation from them.

Government has relaxed fuel usage norms to allow power companies to divert natural gas allocated for one of their plants to another to achieve optimal operations. One of the measures that have been introduced is Clubbing / Diversion between power plants. Guidelines for Clubbing / Diversion of Gas between power plants of common entity have been issued by Ministry of Petroleum and Natural Gas (MoPNG) on 1/1/2013.

Besides these guidelines, MoPNG has also circulated draft guidelines for rostering of gas among power plants to facilitate operation of plants in a flexible manner to improve PLF and thereby generation. The same are under finalization.

To utilize idle capacity from gas based power plants, Government is making all out efforts for additional availability of gas to power plants and taking necessary steps to increase domestic production of gas in the country and facilitating import of RLNG in the country.

(e): In view of non availability of gas, no new gas based power plants are proposed to be set up in the country and Central Electricity Authority / Ministry of Power had issued an advisory for not to plan any new gas power plants till 2015-16.